Indian Mountaineers' Participation in International Meet

*1621. Shri Atam Dass: Will the Minister of Defence be pleased to state:

- (a) whether it is a fact that a team of Indian Mountaineers is leaving for France to participate in the International Mountaineers' meet:
- (b) if so, whether this team is going on an invitation of the French Government or on Government's own initiative;
- (c) the foreign exchange to be spent on this team; and
- (d) the expected advantages to be derived by the Himalayan Mountaineering Institute from this meet?

The Minister of State in the Ministry of Defence (Shri B. R. Bhagat): (a) A team of three noted Indian Mountaineers left for France on the 8th July, 1967 to participate in the International Mountaineers meet.

- (b) The team went on an invitation from the French Mountaineering Federation.
 - (c) About Rupees one thousand.
- (d) Our Mountaineers would study the latest mountaineering techniques used by foreign mountaineers. They would also exchange views about mountaineering equipment, food and clothing used at high altitude, method of training, acclimatisation of students at high altitude etc.

South Korean Consulate-General in India

*1622. Shri Bal Raj Madhok:

Shri O. P. Tyagi: Shri T. P. Shah:

Will the Minister of External Affairs be pleased to state:

- (a) whether it is a fact that South Korea has a Consulate-General in New Delhi:
- (b) whether it is also a fact that India had long decided to set up a Consulate-General in Seoul and one Shri S. L. Chhiber was named to be India's first Consul-General in South Korea;
- (c) whether it is also a fact that this decision has not been implemented so far; and
 - (d) if so, the reasons, therefor?

The Minister of External Affairs (Shri M. C. Chagla): (a) Yes, Sir.

- (b) Yes, Sir.
- (c) Yes, Sir.
- (d) The reason for non-implementation of the decision to open a mission in Seoul is the acute shortage of foreign exchange.

Anti-Indian Leaflots Distributed in Nepal

*1623. Shri D. C. Sharma: Shri M. L. Sondhi: Shri Raghuvir Singh Shastri:

Will the Minister of External Affairs be pleased to state:

- (a) whether Government's attention has been drawn to the reported distribution of some leaflets in Nepal by some unknown sources calling for a struggle against the American imperialism and the capitalist Congress Government of India purported to be issued by "Janata Krantikari Party, India";
- (b) whether inquiries have been made into the matter; and
 - (c) if so, the outcome thereof?

The Minister of External Affairs (Shri M. C. Chagla): (a), Yes, Sir.

(b) and (c). His Majesty's Government of Nepal are also aware of the matter and will no doubt take appropriate action if any offence has been committed.

Land in Cachar-Sylhet Sector under Illegal Possession of Pakistan

*1624. Shri N. B. Laskar; Shri Shri Gopal Saboo: Shri Liladhar Kotoki;

Will the Minister of External Affairs be pleased to state:

- (a) whether Government propose to take any fresh measures to regain our land in Cachar-Sylhet sector which is at present under the illegal possession of Pakistan since 1963; and
 - (b) if so, the details thereof?

The Minister of External Affairs (Shri M. C. Chagla): (a) and (b). The Directors of Land Records and Surveys of Assam and East Pakistan are periodically meeting in an effort to demarcate the boundary; but before demarcation can take place, there has to be agreement regarding the border dispute raised by Pakistan. Pakistan's negative attitude towards any talks with India make any settlement of the border question impossible.

Discussion with Polish Ambassador on International Control Commission in Vietnam

*1625. Shri D. N. Deb: Shri M. C. Majhi: Shri D. Amat: Shri G. C. Naik:

Will the Minister of External Affairs be pleased to state:

- (a) whether Government had discussions with the Polish Ambassador on the problems currently being faced by the International Control Commission in Vietnam on the 17th July, 196'; and
- (1) if so, the main points discussed and the outcome thereof?

The Minister of External Affairs (Shri M. C. Chagla): (a) The Polish Ambassador called on the Minister for External Affairs on 17th July, 1967 and had a general exchange of views on various matters including problems currently before the International Control Commission in Vietnam.

(b) The discussions were of a confidential nature and it would not be appropriate to indicate the points covered.

पाकिस्तान की बेलों में भारतीय राजनैतिक बन्दी

*1626 श्रीर्वेयशवस्त सिंह कुशवाहः श्री रघबीर सिंह शास्त्री:

श्री म्रात्म बास:

श्रो रामावतार शर्माः

श्री प्रकाशवीर शास्त्रीः

श्री शिवकुमार शास्त्रीः

डा० सूर्य प्रकाश पुरी:

भी हुन्म चन्द कछवायः

भी यज्ञदत्त शर्माः

भी बेणी शंकर शर्माः

भी जगन्नाय राव जोशी:

भी ही॰ पी॰ झाह:

क्या **वैदेशिक-कार्य** मन्त्री यह बताने की कपा करेंगे कि :

- (क) क्या यह सच है कि पूर्वी पाकि-स्तान की जलों में कुछ भारतीय राजनैतिक बन्दियों के साथ बड़ा दुब्यंवहार किया जा रहा है:
- (ख) क्या उन्हें रिहा करवाने के लिये भ्रव तक कोई कार्यवाही की गई है;
- (ग) क्या यह भी सच है कि पूर्वी पाकिस्तान की जलों में ल्यल्पसंख्यक जातियों के कुछ लोगों तथा पूर्वी पाकिस्तान को स्वतन्त्र कराने की मांग का समर्थन करने वाले लोगों पर भी भीषण ग्रस्थावार किये जा रहे हैं; ग्रीर
- (घ) यदि ह्यं, वो इस सम्बन्ध में सर-कार की प्रतिक्रिया क्या है?